

**IN THE COURT OF MS. SANTOSH SNEHI MANN,
SPECIAL JUDGE (PC ACT): CBI-08: RADC: ND**

CC No. 20/13

CIS No. 210/2019

CBI Vs. Satbir Yadav and others

RC No. BD1/2011/E/0001/CBI/BS&FC/ND

**U/S: 120-B, 420, 467, 468, 471 IPC, Section 13(2) r/w
13(1)(d) of PC Act**

08.10.2020

Case file taken up by Video Conferencing through unique court ID on CISCO Webex Meeting App, created under Delhi District Court domain, in reference to the Orders No. Power Gaz/RADC/2020/E-15009-15097 dated 26.09.2020 & No. Power Gaz/RADC/2020/E-16612-16691 dated 06.10.2020, of Ld. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RADC, New Delhi, with respect to duty roster for Judicial Officers for the month of October 2020 & amended duty roster for the month of October 2020 respectively, since regular functioning of the Courts at District Courts, Delhi has been suspended since 23.03.2020 vide orders of Hon'ble High Court of Delhi.

Present: Sh. M. Saraswat, PP for CBI with SI Ashok Kumar, Pairvi Officer.

Advocate Shaurya Lamba, proxy counsel for Advocate Anindya Malhotra, counsel for accused Satibir Yadav (A-1), Yogesh Jain (A-3), Tarun Sharma (A-4) & Kundan Singh (A-5).

None for accused Pawan Kumar (A-2).

This case is fixed for prosecution evidence today.

*Vide the order dated 30.07.2020 of Ld. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue District Court, New Delhi (No. Power/Gaz./RADC/2020/E-7784-7871), it has been directed that **evidence shall be recorded only in ex-parte and uncontested cases.***

Hence, the present matter stands adjourned to 25.11.2020 for prosecution evidence with the connected case titled *CBI Vs. Yogesh Jain & others.*

Digitally signed copy of the order sheet be sent to the Computer Branch, RADC for uploading it on the official website of Delhi District Courts.

Hard copy of the order sheet be placed on record in the judicial file by the Reader.

The proceedings have been dictated to Ms. Indu Sharma Bhoria, Personal Assistant by video conferencing.

SANTOSH
SNEHI MANN

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SANTOSH SNEHI
MANN
Date: 2020.10.08
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(Santosh Snehi Mann)
Special Judge (PC Act), CBI-08
RADC/ND: 08.10.2020

ISB

**IN THE COURT OF MS. SANTOSH SNEHI MANN,
SPECIAL JUDGE (PC ACT): CBI-08: RADC: ND**

CC No. 21/13

CIS No. 211/2019

CBI Vs. Yogesh Jain and others

RC No. BD1/2011/E/0001/CBI/BS&FC/ND

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SANTOSH
SNEHI MANN

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SANTOSH SNEHI
MANN
Date: 2020.10.08
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(Santosh Snehi Mann)
Special Judge (PC Act), CBI-08
RADC/ND: 08.10.2020

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